

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. Sridharan

Counsel for Petitioner



2. Sandeep Kumar

Counsel for Respondent



Per Cibi Vishu

ORDER

Counsels for both the parties are present. The Petitioner has submitted the arguments before the Division Bench. However, due to change of the Roster, both the Counsels do agree to submit the final arguments before the Single Bench. The Petitioner is directed to make final submissions afresh on next date of hearing. Put up on 11.01.2018 at 10.30 A.M.

ghk

scf -
MEMBER (JUDICIAL)